

IN THE INCOME TAX APPELLATE TRIBUNAL
RAJKOT BENCH, RAJKOT
(Conducted Through Virtual Court)

**Before: Smt. Annapurna Gupta, Accountant Member
And Shri T.R. Senthil Kumar, Judicial Member**

**ITA No: 206/Rjt/2019
Assessment Year: 2015-16**

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| Shri Deepakkumar Natvarlal Dholakia, C/o. M/s. Chokshi Vachhraj Makanji & Co. Chokshi Bazar, Junagadh, Gujarat PAN No: ABJPC0536B (Appellant) | Vs | Commissioner of Income Tax-3, Rajkot (Respondent) |
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**Assessee Represented: Shri Samir Jani, A.R.
Revenue Represented: Shri Shramdeep Sinha, CIT-DR**

Date of hearing : 06-11-2023
Date of pronouncement : 10-11-2023

आदेश/ORDER

PER : T.R. SENTHIL KUMAR, JUDICIAL MEMBER:-

This appeal is filed by the Assessee as against the Revision order dated 06-06-2019 passed by the Principal Commissioner of Income Tax-3, Rajkot, arising out of the assessment order passed under section 143(3) of the Income Tax Act, 1961 (hereinafter referred to as 'the Act') relating to the Assessment Year (A.Y) 2015-16.

2. At the outset, Ld. Counsel for the assessee Shri Samir S. Jani filed letter dated 06.11.2023 seeking permission to withdraw the above appeal as follows:

To, 06.11.23

The Asstt. Registrar,
Income Tax Appellate Tribunal,
Rajkot

Sub: Withdrawal of ITA No. 206/RJT/2019

Sir,

This has reference to the hearing conducted on 06.11.2023 in the case of Dipakkumar Natwarlal Dholakiya ITA No. 206/RJT/2019.

I submit that in view of an order being passed u/s. 143(3) read with section 263 dated 21.09.21 for the same year A.Y. 2015-16 which is before CIT(A), I withdraw the appeal No. 206/RJT/2019.

Thanking your Honour,

Samir S. Jani

3. The Ld. CIT-DR Shri Shramdeep Sinha has no objection for the above withdrawal of the appeal.

4. Recording the above statement, the appeal filed by the Assessee is hereby dismissed as withdrawn.

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| Order pronounced in the open court on 10-11-2023 |
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Sd/-
(ANNAPURNA GUPTA)
ACCOUNTANT MEMBER True Copy
Ahmedabad : Dated 10/11/2023

Sd/-
(T.R. SENTHIL KUMAR)
JUDICIAL MEMBER

आदेश की प्रतिलिपि अग्रेषित / Copy of Order Forwarded to:-

1. Assessee
2. Revenue
3. Concerned CIT
4. CIT (A)
5. DR, ITAT, Ahmedabad
6. Guard file.

By order/आदेश से,

उप/सहायक पंजीकार
आयकर अपीलीय अधिकरण,
राजकोट